



\$~40 & 41

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
% **DECIDED ON: 09.02.2015**

+ ITA No.67/2015, CM No.2230/2015  
ITA No.68/2015, CM No.2231/2015

COMMISSIONER OF INCOME TAX (TDS)-I ..... Appellant  
Through: Mr. Kamal Sawhney, Sr. Standing  
Counsel.

versus

C.J. INTERNATIONAL HOTELS PVT. LTD. .... Respondent  
Through: Mr. Mayank Nagi with Ms. Bhawna  
Bakshi, Advocates.

**CORAM:**  
**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**  
**HON'BLE MR. JUSTICE R.K. GAUBA**  
**S.RAVINDRA BHAT, J. (OPEN COURT)**

For detailed order, order dated 09.02.2015 passed in ITA 57/2015  
may be referred to.

**S. RAVINDRA BHAT**  
**(JUDGE)**

**R.K. GAUBA**  
**(JUDGE)**

**FEBRUARY 09, 2015**  
*/vikas/*